

F.No. 01(03)/Roster/CESTAT/2025/Part-II
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 01.05.2025

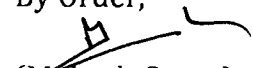
ORDER NO. 97 of 2025

Hon'ble President is pleased to partially modify the roster order no. 68 of 2025 for **CESTAT, New Delhi on 21.05.2025** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
On 21.05.2025	Hon'ble Mr. Justice Dilip Gupta, President and Mr. P. V. Subba Rao, Hon'ble Member (Technical)	For clarifications: ST/57371/2013 & ST/50907/2014 M/s. MCM Worldwide Private Limited vs. CCE & ST - Rohtak

Note:

1. In the event of non sitting of the Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders" /"court proceedings".

By Order,

(Mukesh Gupta)
Deputy Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Member, CESTAT, New Delhi/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, New Delhi /Bar Association, New Delhi /O/o Chief Commissioner (AR), New Delhi /Notice Board/Website/Guard File/Office Copy.


Deputy Registrar